





# **National Conference on Strategic Trade Controls NCSTC 2026**

# **Tentative Agenda**



15th January,2026



Bharat Mandapam, New Delhi



Scan to Register

### **GOVERNMENT PARTNERS**





















### INDUSTRY PARTNERS





























# 15<sup>th</sup> January, 2026

9:00 hrs onwards : Registrations & Entry for Participants, and Tour of Exhibition for Speakers

Time	Session
	Lighting of the Lamp
	Inaugural Session
10:00 – 10:10 Hrs	Welcome Address Shri Ajay Bhadoo DG, DGFT
10:10 - 10:20 Hrs	Opening Remarks  Ms. Muanpuii Saiawi  Joint Secretary, Disarmament and International Security Affairs  (D&ISA), MEA
10:20 – 10:30 Hrs	Special Remarks Chairman, CBIC
10:30 - 10:40 Hrs	Special Remarks Secretary, Department of Defence Production (DDP)
10:40 - 10:50 Hrs	<b>Keynote Address</b> Shri Rajesh Agrawal Commerce Secretary
10:50 - 11:00 Hrs	Industry Perspective on Strategic Trade Shri Ajay Sahai DG, FIEO
11:00 – 11:15 Hrs	Keynote Address Chair, UN Security Council 1540 Committee
11:15 – 11:20 Hrs	Release of the Updated Handbook on India's STC System
11:20 - 11:30 Hrs	Vote of Thanks Shri Rakesh Kumar, Additional DGFT
11:30 - 12:00 Hrs	High Tea







# **Thematic Session 1**

(India's Strategic Trade Control System, SCOMET Policy and Licensing Process for Dual Use Items)

12:00 – 12:15 Hrs	Overview of India's Strategic Trade Controls Shri Pravin Vinod, OSD (D&ISA), MEA
12:15 – 12:35 Hrs	India's Dual Use Export Control - SCOMET Policy, Licensing Process and General Authorizations Mr. Moin Afaque, Joint DGFT (SCOMET), MoC&I
12:35 – 12:50 Hrs	Enforcement of India's Strategic Trade Controls and Case Studies Representative of DRI - CBIC, MoF
12:50 – 12:55 Hrs	Session Transition

(Compliar	Thematic Session 2 ace in Strategic Trade & SCOMET and Supply Chain Security)
12:55 - 13:10 Hrs	STC enabling Trade and Economic Development Expert from the U.S.
13:10 - 13:25 Hrs	AEO and Supply Chain Security Representative of DIC - CBIC, MoF
13:25 - 13:35 Hrs	ITT Compliance by Industry Mr. Prashant Kulkarni, Senior Consultant, Tata Consultancy Service
13:35 – 14:00 Hrs	Q&A related to Thematic Sessions 1 & 2
14:00 - 14:50 Hrs	Networking Lunch



16:25 - 16:45 Hrs





(Complian	Thematic Session 3 ce and Industry Perspective in Electronics, IT & Emerging Technologies and Strategic Trade)
14:50 - 15:05 Hrs	European Perspective on Emerging Technologies and STC – Governance and Industry Strategy  Expert from the EU
15:05 – 15:35 Hrs	Panel Discussion – Electronics, IT & Emerging Technologies industries (Moderated by Ms. Ameeta Verma Duggal, Partner, DGS Associates)
Žist	1. Representative of India Semiconductor Mission (ISM) 2. Mr. Kishore Balaji Desikachari, Executive Director, IBM 3. Mr. Atul Lall, Vice Chairman, DIXON Technologies 4. Ms. Ujjwala Jeremiah, Senior Director, Flextronics
15:35 – 15:40 Hrs	Session Transition

# Thematic Session 4 (Compliance and Perspective of Academia & Research Institutes and Strategic Trade) Internal Compliance in Academia and Role of relevant Stakeholders Expert from Japan Panel Discussion - Academia & Research Institutes (Moderated by relevant Official / Expert) 15:55 - 16:25 Hrs 1. Dr Sithu Sudarsan, ED, CDAC - Quantum Technologies 2. Mr Jaspreet Sidhu, CEO, NCAMF - Additive Manufacturing 3. Dr Sandeep Mahajan, Scientist-E, MeiTY 4. Representative of Centre / Institute / Startup

**Tea Break** 







Thematic Session 5 (Compliance and Industry Perspective in Chemicals & Biotech sectors and Strategic Trade)		
	Panel Discussion – Chemicals & Biotech sectors (Moderated by Mr. Joshua Ebenezer, Customs and Trade Law Expert)	
16:45 – 17:30 Hrs	Representative of NACWC     Dr. Nitin Kumar Jain, Scientist-G. DRT	

3. Mr. Raghuveer Kini, DG – Chemexcil		
4. Ms. Sonia Gandhi, Head RAPA Division, I	BIRAC	
5. Mr. Sagar Kaushik, President - Business	Development, UPL Lt	d.
6. Representative from M/s Sartorius India	a Pvt. Ltd.	
·		

	/
17:30 - 17:35 Hrs	Session Transition

# **Thematic Session 6**

(Compliance and Industry Perspective in Aerospace sector and Strategic Trade)

	Panel Discussion – Aerospace Industry (Moderated by Ms. Smitha Bhat, Aerospace Industry Compliance Expert
17:35 - 18:05 Hrs	1. Representative of IN-SPACe 2. Mr. Smit Shah, President – Drone Federation of India 3. Representative / Expert of ISpA or Aerospace Industry 4. Ms. Srishti Bajpai, Vice President-Finance, Pixxel Space
18:05 – 18:10 Hrs	Session Transition







Thematic Session 7 (Compliance and IndustryPerspective in Defence sector and Strategic Trade)	
18:10 – 18:25 Hrs	India's Defence Export Control - SOP, Licensing Process and General Licenses  Mr Kuldeep Parwal, Director(P&C), DDP, MoD
	Panel Discussion – Defence sector (Moderated by Mr Sanjay Notani, Senior Partner, Economic Laws Practice)
18:25 – 18:55 Hrs	1. Col Sanjeev Poonia (Veteran), Senior Advisor, SIDM 2. Mr. Peeyush Tandon, General Manager – IdeaForge 3. Mr Ashok Wadhawan, Joint President & Head, Adani Defence Systems 4. Representative of Defence MSME/Startup
18:55 – 19:15 Hrs	Q&A related to Thematic Sessions 3, 4, 5, 6 & 7
19:15 - 19:20 Hrs	Concluding Remarks for NCSTC 2026
19:20 Onwards	Dinner

Directorate General of Foreign Trade Ministry of Commerce and Industry Akbar Road, Vanijya Bhawan New Delhi-110011

Email: ncstc.dgft@gov.in

Contact: 011-23038868, 7869992548